

No.122/Vidhayee & Sansadiya Karya/2002

Dated Dehradun, April 11, 2002

NOTIFICATION**Miscellaneous**

In pursuance of the provision of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of the Uttar Pradesh Krishi Utpadan Mandi Samiti (Alpkalik Vyavastha) (Uttaranchal Amendment) Act, 2002 (Uttaranchal Adhinyam Sankhya 03 of 2002).

As passed by the Uttaranchal Legislative Assembly and assented to by the Governor on 10th April, 2002.

**THE UTTAR PRADESH KRISHI UTPADAN MANDI SAMITI
(Alpkalik Vyavastha) (Uttaranchal Amendment) Act, 2002**

(Uttaranchal Act No. 03 of 2002)

**AN
ACT**

Further to amend the Uttar Pradesh Krishi Utpadan Mandi Samiti (Alpkalik Vyavastha) Adhinyam, 1972

It is here by enacted in the fifty third year of the Republic of India as follows :-

1. (i) This act may be called the Uttar Pradesh Krishi Utpadan Mandi Samiti (Alpkalik Vyavastha) (Uttaranchal Amendment) Adhinyam, 2002 **Short title and Commencement**
- (ii) It shall be deemed to have come in to force on December 31, 2001
2. In section-2 of the Uttar Pradesh Krishi Utpadan Mandi Samiti (Alpkalik-Vyavastha) Adhinyam, 1972 here in after referred to as the principal Act, in sub Section (1), for the words and figures" till December 31, 2001" The words and figure" till December 31, 2002" shall be substituted. **Amendment of section-2 of U.P Act No.-7 of 1972**

Repeal and Savings

3. (i) The Uttar Pradesh Krishi Utpadan Mandi Samiti (Agricultural Marketing) Act, 1953 (Uttar Pradesh Krishi Utpadan Mandi Samiti Vyavastha) (Uttaranchal Sanshodhan) Adhyadesh, 2001 is hereby repealed.
- (ii) Notwithstanding such repeal, any thing done or any act taken under the corresponding provisions of the principal Act as amended by the Ordinance referred to in sub-section (1), shall be deemed to have been done or taken under the corresponding provisions of the principal Act, as amended by this Act, as if such provisions of this Act were in force at all material times.

(SURJIT SINGH BARNAL
Governor, Uttaranchal.

By Order,
(R. P. PANDEY)
Sachiv.